- Special Juvenile Police Units have been created in all police stations with special emphasis on girl child
- Training and sensitization of police officers in being done in big way
- A short stay home has been established is Delhi to provide temporary place of stays to girls and women from Jharkhand who are victims of crimes.
- Special help line numbers 18003456531 and 18003456526 have been started in Delhi and Ranchi to help women who are victim of crime.

Missing children

†4437. SHRI THAAWAR CHAND GEHLOT : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of number of children gone missing from different areas of the country since the year 2008;
- (b) whether the Supreme Court has sought information in this matter from Government;
- (c) if so, the details thereof and the information provided by Government to the Supreme Court;
- (d) whether Government has received information about the involvement of any organisation, human trafficking groups, the practice of bonded labour etc. in this matter;
 - (e) if so, the details thereof; and
 - (f) the steps being taken by Government to prevent the missing of children?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (f) As per information provided by the National Crime Records Bureau (NCRB), the total number of missing children during the period 2008, 2009 and 2010 are 60,927, 61,541 and 62,137 respectively. State / UT, wise details of missing children are given in Statement. (*See* below)

Ministry of Home Affairs is not aware of any such direction from Supreme Court on cases of missing children in the country.

There are reports of organized gangs involved in the human trafficking of children and pushing them into various illegal activities including bonded labour.

[†] Original notice of the question was received in Hindi.

As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. However, Government of India is deeply concerned with the welfare of children and through various schemes and advisories to the State Governments / Union Territory Administrations, augments the efforts of the States UTs. A detailed advisory dated 14th July, 2010 has been sent by the Central Government to all State Governments and UT Administrations wherein States/UTs have been advised to ensure all steps for improving the safety conditions in schools/institutions, public transport used by students, children's parks/play grounds, residential localities/roads etc. It has also been advised that the crime prone areas should be identified and a mechanism be put in place to monitor infractions in such areas for ensuring the safety and security of students, especially girls. For this purpose the States/UTs have been advised to take following steps:

- i. Increase number of beat constables;
- ii. Increase the number of police help booth / kiosks especially in remote and lonely stretches
- iii. Increase police patrolling, especially during nights;
- iv. Posting police officers especially women, fully equipped with policing infrastructure in crime-prone areas in adequate number.

Ministry of Home Affairs has also sanctioned a comprehensive scheme 'Strengthening law enforcement response in India against trafficking in persons through training and capacity building' wherein it is proposed to establish 335 Anti Human Trafficking Units (AHTUs) throughout the country and impart training to 10,000 police officers through Training of Trainers (TOTs) in three years. Ministry of Home Affairs has released funds as first installment amounting to Rs. 8.72 crores to all the State Governments for establishment of 115 Anti Human Trafficking Units.

Apart from the above mentioned, Ministry of Home Affairs has recently issued an Advisory on missing children on 31st January, 2012 wherein the States / UTs have been advised on various measures needed to prevent trafficking and trace the children. These includes computerization of records, DNA profiling, involvement of NGOs and other organizations, community awareness programmes etc. to facilitate the tracing of missing children.

Statement Number of children missing/traced (gender-wise) during 2008-2010

State/UT		20	800		2009				2010				
_	Male		Female		Male		Female		Male		Female		
_	Missing	Traced											
1	2	3	4	5	6	7	8	9	10	11	12	13	
A and N Islands	21	20	35	33	16	15	30	29	15	14	16	16	
Andhra Pradesh	1231	1091	1583	1235	1335	1112	1749	1464	1501	1233	2199	1833	
Arunachal Pradesh	6	6	6	4	NR	NR	NR	NR	26	13	34	29	
Assam	355	224	392	255	406	234	493	343	403	218	592	364	
Bihar	232	428	328	178	508	295	232	147	NR	NR	NR	NR	
Chandigarh	51	34	67	43	51	26	68	42	70	37	89	49	
Chhattisgarh	1089	1023	1617	1523	997	913	1826	1547	NR	NR	NR	NR	
D and N Haveli	8	5	15	12	8	8	9	9	9	6	8	5	
Daman and Diu	6	4	8	5	2	2	5	3	9	8	11	8	
Delhi	3370	3171	2898	2661	3273	2969	2673	2396	2634	2047	2457	1890	
Goa	107	87	150	121	90	75	146	131	NR	NR	NR	NR	
Gujarat	1158	1008	1486	1176	1071	883	1647	1238	1045	913	1823	1362	
Haryana	580	367	265	123	598	328	317	163	755	435	504	264	
Himachal Pradesh	192	117	170	95	131	73	139	92	173	140	147	103	
Jammu and Kashmir	r 155	104	121	59	209	136	157	111	NR	NR	NR	NR	

1	2	3	4	5	6	7	8	9	10	11	12	13
Jharkhand	NR											
Karnataka	1818	1535	2374	2196	1697	1482	2299	2052	2279	1948	2566	2286
Kerala	496	427	710	602	401	344	595	524	411	346	626	549
Lakshadweep	0	0	1	1	NR	NR	NR	NR	0	0	0	0
Madhya Pradesh	3857	3426	4798	3684	4121	3948	5377	4782	4254	3901	6466	5788
Maharashtra	6206	5317	7009	6106	5927	4918	7172	6034	6573	5239	8250	6461
Manipur	29	12	16	8	28	27	17	15	NR	NR	NR	NR
Meghalaya	28	22	43	41	65	55	103	91	NR	NR	NR	NR
Mizoram	0	0	0	0	NR							
Nagaland	64	42	64	35	50	28	67	38	NR	NR	NR	NR
Orissa	620	344	1113	555	633	246	1249	422	NR	NR	NR	NR
Puducherry	31	31	45	45	25	25	32	32	29	28	43	43
Punjab	188	1	80	0	198	3	79	2	170	2	112	8
Rajasthan	1385	1133	1092	888	1248	1044	1483	1179	1541	1268	1951	1574
Sikkim	82	50	136	82	93	42	133	74	145	79	197	115
Tamil Nadu	683	498	1130	959	763	616	1092	864	994	808	1510	1254
Tripura	67	56	225	202	NR	NR	NR	NR	81	79	218	218
Uttar Pradesh	2624	2122	973	766	2236	1943	900	761	NR	NR	NR	NR
Uttarakhand	295	144	119	140	260	198	171	133	342	269	212	164
West Bengal	4220	1923	6872	2673	3926	1370	7601	1985	5016	1931	10,819	3587
Total	31,254	24,772	35,941	26,506	30,366	23,358	37,861	26,703	28,475	20,962	40,850	27,970

152

Written Answers to

[RAJYA SABHA]

Unstarred Questions